

अध्यक्ष महोदय : उन से बात करेंगे ।

श्री अटल बिहारी वाजपेयी : बात कर के चला कल होगी ?

अध्यक्ष महोदय : तब तो बात करने के बाद ही करेंगे ।

श्री रामावतार शास्त्री : यह आनन्द मार्ग और आर० एस० एम० की कॉम्प्रेसी है (ध्वजधन)

अध्यक्ष महोदय : आर० वेंडिए ।

(ii) Annual Report of the Madras Fertilizers Limited, Manali, Madras for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6459/74]

REVIEWS AND ANNUAL REPORTS OF WATER POWER DEVELOPMENT CONSULTANCY SERVICES (INDIA) LTD., NEW DELHI AND RURAL ELECTRIFICATION CORPORATION, NEW DELHI FOR 1972-73

13.25 hrs.

PAPERS LAID ON THE TABLE
DELIMITATION COMMISSION ORDER No. 10
IN RESPECT OF GUJARAT

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NITI RAI SINGH CHAUDHURY) : I beg to lay on the Table a copy of Notification No. S.O. 118(E) (Hindi and English versions) published in Gazette of India dated the 25th February, 1974, containing Order No. 10 of the Delimitation Commission in respect of the State of Gujarat, under sub-section (3) of section 10 of the Delimitation Act, 1972. [Placed in Library. See No. LT-6458/74]

REVIEW AND ANNUAL REPORT OF MADRAS FERTILIZERS LTD., MANALI, MADRAS FOR 1972-73

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the Madras Fertilizers Limited, Manali, Madras for the year 1972-73.

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) (i) Review by the Government on the working of the Water and Power Development Consultancy Services (India) Limited, New Delhi, for the year 1972-73.
- (ii) Annual Report of the Water and Power Development Consultancy Services (India) Limited, New Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6460/74]
- (2) (i) Review by the Government on the working of the Rural Electrification Corporation, New Delhi for the year 1972-73.
- (ii) Annual Report of the Rural Electrification Corporation, New Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6461/74]